

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.227 – IA 1080 of 2022
In
CP(IB) 162 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SMC Industries Pvt Ltd
V/s
Shaifali Rolls Ltd

.....Applicant

.....Respondent

Order delivered on 21/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Parinda Davawala Adv.
For the Respondent : Mr. Tirth Nayak, Adv.

ORDER

IA 1080 of 2022

Ld. Counsel Ms. Parinda Davawala appears for the applicant. Ld. Counsel Mr. Tirth Nayak appears for the respondent. Both sides desires to file short note of arguments on or before next date of hearing.

List for physical hearing on 16.10.2023

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)